

Indian Equity Holders in Hindustan Lever Ltd.

5274. SHRI BHAGABAN DAS : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware that in the matter of employment, Hindustan Lever Ltd. presents a paradoxical situation having a phenomenal rate of growth in the last eight years and overall reduction by 25 per cent in its ranks ;

(b) whether in this context, the utility of such foreign subsidiary company, as Hindustan Lever Ltd., is under review ; and

(c) whether Government are contemplating any steps to ensure that at least 51 per cent equity holders in such Companies are Indians ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) According to the information available in the Balance Sheets of Hindustan Lever Ltd., the total assets of the company increased from Rs. 17.9 crores as on 31-12-62 to Rs. 31.8 crores as on 31-12-69. During the same period expenditure on salaries and wages (including gratuity, provident fund and staff welfare expenses etc.) increased from Rs. 3.8 crores to Rs. 7.7 crores. The information regarding the number of employees is not required to be furnished under the provisions of the Companies Act.

(b) No such review is contemplated in this Department.

(c) The question of increasing the Indian share participation in Hindustan Lever Ltd. and other similar companies is under consideration.

गुलमर्ग (काश्मीर) में शरद कालीन विभिन्न खेलों के आयोजन पर व्यय

5275. श्री श्रोम प्रकाश त्यागी : क्या पर्यटन तथा अर्सेनिक उद्युयन मन्त्री यह बताने की कृपा करेंगे कि :

(क) गुलमर्ग (काश्मीर) में शरद कालीन विभिन्न खेलों के आयोजन पर कितनी राशि खर्च किये जाने की सम्भावना है ;

(ख) क्या सरकार का विचार हिमाचल प्रदेश में भी इसी प्रकार का खेलों सम्बन्धी केन्द्र स्थापित करने का है ;

(ग) यदि हां, तो उसकी स्थापना किस स्थान पर होगी तथा उन पर कितना व्यय होने का अनुमान है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

पर्यटन तथा अर्सेनिक उद्युयन मन्त्री (डा० कर्ण सिंह) : (क) गुलमर्ग का हिम क्रीड़ा स्थल के रूप में विकास करने के लिये, जिसमें एक होटल का निर्माण, स्की प्रशिक्षणशाला, आकाशीय रज्जु मार्ग और अन्य सुविधायें भी शामिल हैं, चौथी योजना में 280 लाख रुपये के परिव्यय का प्रस्ताव किया गया है ।

(ख) फिलहाल कोई प्रस्ताव नहीं है ।

(ग) प्रश्न नहीं उठता ।

(घ) सीमित निधियों के कारण फिलहाल हिमाचल प्रदेश में ऐसी कोई योजना प्रारम्भ करना सम्भव नहीं होगा ।

Service Charges Collected by Ashoka Hotels Ltd., New Delhi

5276. SHRI S. N. MISRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what is the amount of service charges collected by the Ashoka Hotels Ltd., New Delhi during the financial year ending on the 31st March, 1970 ;

(b) whether such service charges have given to the employees of the Ashoka Hotels Ltd ;

(c) if not, is there a separate head or account for the purpose ; and

(d) if so, what is the balance amount of the service charges as on the 31st March, 1970 ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) A sum of Rs. 15,66,141 was collected by the Ashoka Hotel towards service charges

during the period from 1-4-1969 to 27-3-1970.

(b) In lieu of service charges, dearness allowance is paid to the employees in accordance with the recommendations of the Wage Board for Hotels and Restaurants for Delhi.

(c) Yes, Sir.

(d) The entire amount of service charges collected has been appropriated in the manner recommended by the Wage Board.

Import of Gold and silver

5277. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state :

(a) the quantity and value of gold and silver imported in the financial year 1969-70, country wise ;

(b) out of these imports how much gold and silver has been spent for Governmental purposes ; and

(c) at what rates the gold and silver have been imported in the years 1969-70 ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) to (c). During the financial year 1969-70, neither gold nor silver was imported on Government account. For the private sector, while no licences were issued for the import of silver, the

following imports of gold were permitted during the said period :

Country	Quantity in GMS	Value in Rupees
U.K.	29507.350	274,103
Doha	5249.068	44,622
Kuwait	80997.570	691,457
Dubai	3148.800	26,765
Bahrain	1166.100	9,912

These imports were permitted for manufacture into jewellery and re-export.

Advance made by Nationalised Banks to Large and Small Scale Industries

5278. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state:

(a) the amount of the advances made by Nationalised Banks in the financial year ending 1970 to large and small scale industries ;

(b) the advances that have been made in the next three financial quarters by these Nationalised Banks in respect of large and small scale industries.

(c) the rate of interest that has been charged from the borrowers ; and

(d) what was the prevailing rate of interest before the nationalisation of the banks and now, for similar advances ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) The amount of advances granted by the nationalised banks in the financial year ending March 1970 to large scale industries is not separately available. Data relating to advances granted to small scale industries are given below :

(Amount in crores of Rupees)

As on the last Friday of

	July 1969		March 1970	
	No. of A/Cs.	Balance Outstanding	No. of A/Cs.	Balance Outstanding
(A) Advances to small-scale industry	36927	135.09	57800	198.74
(B) Loans for setting up industrial estates	7	0.13	17	0.25